

FORM G (REVISED)
INVITATION FOR EXPRESSION OF INTEREST FOR
BHALKESHWAR SUGARS LIMITED (UNDER CIRP),
 Sugar Industry in Village Bajolga Tq: Bhalki, District Bidar (Karnataka)
 (Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the Corporate Debtor along with PAN/ CIN/ LLP No.	BHALKESHWAR SUGARS LIMITED CIN.: U15421KA2000PLC027184
2. Address of the Registered Office	Bajolga Tq. Bhalki, Dist.: Bidar, Karnataka- 585328.
3. URL of website	N/A
4. Details of the place where the majority of fixed assets are located	Factory Site.: Bajolga Tq. Bhalki, Dist. Bidar, Karnataka- 585328
5. Installed capacity of main products/ services	Installed Capacity of Main Products/Services: Sugarcane Crushing: 4,000 TCD. Distillery: 120 KLPD. Co-Generation Plant: 17 MW (Sugar Plant:14 MW & Distillery Plant-3 MW)
6. Quantity and value of main products/ services sold in the last financial year	Quantity and Value of Main Products/Services Sold in the Last Financial Year: Sugar: 2.61 lakh quintals - Rs. 87.80 crore . Distillery Products: 128.54 lakh liters - Rs. 81.46 crore Co-Generation (Power): 46.13 lakh kWh - Rs. 1.87 crore
7. Number of employees/workmen	At the time of taking possession of the Corporate Debtor, it was informed to the RP that the Corporate Debtor had entered into a Lease Rental Agreement with a third party (the Lessee). Accordingly, only six employees of the Corporate Debtor are presently working , and no workmen are employed under the Corporate Debtor. The other personnel working at the premises are employees of the Lessee.
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, are available at URL:	Details can be sought by emailing: bslcirp@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed Invitation for Expression of Interest (Eoi) mentioning Eligibility Criteria can be sought by an email to: bslcirp@gmail.com
10. Last date of receipt of expression of interest	Friday, 9th January, 2026 (15 Days)
11. Date of issue of the provisional list of prospective resolution applicants	Thursday, 15th January, 2026 (6 Days)
12. Last date of submission of objections to the provisional list	Tuesday, 20th January, 2026 (5 Days)
13. Date of issue of the final list of prospective resolution applicants	Wednesday, 21st January, 2026 (1 Day)
14. Date of issue of information memorandum, evaluation matrix, and request for resolution plans to prospective resolution applicants	Wednesday, 21st January, 2026
15. Last date for submission of resolution plans	Saturday, 21st February, 2026
16. Process email id to submit Expression of Interest	bslcirp@gmail.com
17. Details of the Corporate Debtor's registration status as MSME	MSME Registration Number: UDYAM-KR-06-0036692 Type of Enterprise: Medium Date of Registration: 5th April, 2025 Validity / Udyam Registration Status: Active

Sd/-

Ritesh R. Mahajan (Resolution Professional)

For **BHALKESHWAR SUGARS LIMITED** (Under CIRP)

IP Registration Number: IBBI/IPA-002/IP-N00048/2017-18/10132

B- 203, Devgiri, Ganeshmala, Sinhadgad Road, Pune -411030

AFA valid up to - 31.12.2026

Date: 25.12.2025

Place: Pune